

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 247 of 2018**

**IN THE MATTER OF:**

**Akula Nagalaxmi**

**...Appellant**

**Vs**

**Crompton Greaves Ltd.**

**...Respondent**

**Present:**

**Appellant:** Mr. Narender Singh Yadav, Advocate.

**Respondent:** Mr. Shankh Sengupta and Ms. Varuna Bhanrale,  
Advocates for R-1.

**ORDER**

**14.08.2019:** Due to paucity of time further arguments of learned counsel for the Respondent could not be heard today.

Post the appeal for further hearing on **2<sup>nd</sup> September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**